and will be laid on the Table of the Sabha.

Shortage of Sulphuric Acid

2871. SHRI CHITTA BASU: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it is a fact that there is a shortage of Sulphuric Acid in West Bengal; and
- (b) if so, the steps taken to augment the supply?

THE MINISTER OF STATE THE MINISTRY OF PETROLEUM AND CHEMICALS AND FERTILI-**JANESHWAR** ZERS (SHRI MISHRA): (a) and (b) During the latter half of 1977 representations were received from the small scale sector in the eastern region complaining about shortage of sulphuric acid. Government, after consulting the consumers and the producers, asked the producing companies to augment their supplies so that the shortages would be relieved

Perquisites enjoyed by Executives and Businessmen

2872. PROF. P. G. MAVALANKAR-Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state.

- (a) whether Government have taken any concrete steps at reducing the perquisites enjoyed so far by the executives and businessmen;
- (b) if so, broad details thereof; and
- (c) whether such cuts, if any, are being made applicable to the executives of the public sector companies and corporations as well and if so, facts thereto?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) to (c). Government have appointed a Study Group on Wages, Income and Prices under the Chairmanship of

Shri Bho'thalingam. The question of remuneration and perquisites of Directors etc. will be reveiwed on receipt of the Report of the Study Group.

So far as Public Enterprises are concerned the salaries including perquisites of the Managers are already under constant review by the Govern-According to the recent orment. the Public Enterprises are to ders. opproval obtain the of before effecting the Government any general revision of the salaries and fringe benefits in respect of their employees. The remuneration of incumbents of top posts in these undertakings eg. Chairman, Managing Director, and other Functional Directors, is fixed by the Government on a case by case basis.

Waiting Room Facilities at Railway Stations

2873. PROF P. G. MAVALANKAR: Will the Minister of RAILWAYS be pleased to state.

- (a) whether Government are aware that waiting room facilities particularly for the 2nd class passengers at several important railway stations in the country are madequate and unsatisfactory:
- (b) if so, whether Government have conducted any survey of the situation; and
- (c) if so, whether any steps are taken to improve the situation and if so, broad details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a)

to (c). Provision of Waiting Halls is one of the basic amenities for Second Class passengers at all regular stations of the Indian Railways. Augmentation/improvement of this facility is a continuous process and is reviewed from time to time and wherever necessary such works are included in the Railways works programme with the approval of Railway